

OA-246/96

Shri. Lal Bahadur.

1/29.11.95

Shri. M. L. Paswan..... Registrar Incharge.

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The learned Counsel for the applicant is absent.

Defects noted under item no. 1 & 21 of the Scrutiny Report must be removed by 20.12.95 without fail.

PKL

PL
(M. L. Paswan)
Registrar I/C

20.12.95

Shri. N. K. Lal..... Registrar.

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Nobody is present on behalf of the applicant. The defect noted in the item no. 1 and 21 ~~is regarding~~ relating to non-filing of applications in proper form and regarding verification may be removed by the applicant by 16.1.96.

PKL

NK
(N. K. Lal)
Registrar

16.1.1996

Shri N.K. Lal, Registrar

The learned counsel Shri Basudeo Sahai appears on behalf of the applicant. Put up on 5.2.1996 for removal of defects.

MES.

NK
(N. K. Lal)
Registrar

4/5.2.96

Adjourned to 12.2.96

5/12.2.96

Shri. M. L. Paswan..... Registrar Incharge.

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~~Defects
removed
13/2/96~~

Shri. R. N. Sahay counsel for the applicant prays for one week time for removal of defects. Prayer allowed. List on 26.2.96.

Jn
(M. L. Paswan)
Registrar I/C

PKL

6/26.2.96

Adjourned to 18/3/96.

29/3/96.

Rubay
18/3/96
SOL/JS/1

6/10.04.96

Shri M.L. Paswan, Registrar I/C

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It appears from the marginal note of the order sheet that there is no more defect in the application & it has been removed. Accordingly, let it be registered and listed before Hon'ble Bench for hearing on admission on 02.05.1996

SKJ

Shri M.L. Paswan Registrar 9/1C

Since the Division Bench is not available in this case be adjourned till the Division Bench is available.

Jn
(M. L. Paswan)
Registrar I/C

7/25/96

Jn
Registrar 9/1C

O.A. 246/96

8

5.11.96

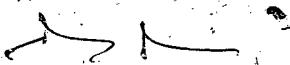
CM

Counsel for the applicant .. None

Counsel for the respondents... None.

None appears. List this case on

6.12.96 for admission.


(K.D. Saha)
Member (A)


(V. N. Mehrotra)
Vice-Chairman

9/06.12.96

None appears for the applicant.

The case is dismissed for default.

SKJ


(D. Pukayastha)
Member (J)


(K.D. Saha)
Member (A)